

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 791/252/ND/2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2018**

**NAME OF THE COMPANY: M/s. Aims Sanya Developers Pvt. Ltd. & Anr.  
V/s. ROC**

**SECTION OF THE COMPANIES ACT: 252**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present:** Ms. Malini Sud, Mr. Shaleen Srivastava & Mr. S.P. Singh Chawla  
Advocates for the Petitioner  
Ms. Kusum Yadav, Company Prosecutor, ROC  
Ms. Lakshmi Gurung, Standing Counsel for IT Dept. with Mr. Divey  
Kant, Advocate

**ORDER**

Report of the ROC is on record.

Reserved for orders.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**

(Sapna)